

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 239/(MAH)/2017
CA No.


CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.06.2017

NAME OF THE PARTIES: Span Interiors
V/s.
Glamour Hospitality Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
35	Akshay Petkar	Adv. for Petitioner	

COMMON ORDER

T.C.P. No. 238/I&BP/NCLT/MB/MAH/2017

T.C.P. No. 239/I&BP/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. In both these Petitions the debtor is the same i.e. Glamour Hospitality Pvt. Ltd.
3. The Learned Representative is seeking time to comply with the provisions of I&BP Code. Time is granted.
4. Now listed for hearing on **21st July, 2017.**

sd/-

M.K. Shrawat
Member (Judicial)

Dated: 27.06.2017